

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:3064
ANSWERED ON:20.03.2007
ALLOCATION UNDER VARIOUS SCHEMES
Jagannath Dr. M.

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

the total amount earmarked, sanctioned and spent under various Schemes during each of the last three years, scheme-wise, State and Union Territory-wise?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

The details of financial assistance provided under the following schemes implemented for development of agro and rural industries are given below:

(i) Rural Employment Generation Programme (REGP): - The State/Union Territory (UT) - wise details of margin money assistance provided under the REGP implemented through the Khadi and Village Industries Commission (KVIC) during 2003-04, 2004-05 and 2005-06 are given at Annex. I.

(ii) Pradhan Mantri Rozgar Yojana (PMRY): - Allocation of the subsidy and release of funds are related to the targets for States/UTs. The subsidy amount is released directly to the Reserve Bank of India (RBI), which in turn releases the necessary amount to the implementing banks. The amount of the subsidy released to the RBI during 2003-04, 2004-05 and 2005-are given below:

Year Subsidy released
 under PMRY (Rs. crore)

2003-04	147.63
2004-05	190.48
2005-06	251.36

The amounts of grant released to the States/UTs for entrepreneurial development and contingencies under the PMRY as well as those utilised by States/UTs during 2003-04, 2004-05 and 2005-06 are given at Annex. II.

(iii) Interest Subsidy Eligibility Certificate (ISEC) Scheme: - The State/UT - wise details of Interest Subsidy Eligibility Certificates issued by the Khadi and Village Industries Commission (KVIC) under the Interest Subsidy Eligibility Certificate (ISEC) Scheme, and actual availment thereof during the last three years are given at Annex. III, IV and V.

(iv) Product Development, Design Intervention and Packaging

(PRODIP) Scheme: - The details of funds under PRODIP Scheme allocated to the States/UTs for the year 2003-04, 2004-05 and 2005-06 are given at Annex. VI.

(v) A major portion of the funds allocated under the Plan schemes in Coir sector do not have State UT-wise divisible components and therefore State/UT-wise allocation of funds are not centrally maintained. The details of the amounts allocated under the Plan schemes of Coir sector, sanctioned as well as spent for the years 2003-04, 2004-05 and 2005-06 are given at Annex.VII.